nuurished in terms of adequate minimum intake of proteins, vitamins and other vital nutritional contents as reported;

Written Answers

- (b) what corrective measures Government propose to take to ensure adequate minimum level of nutrition to rural masses; and
- (c) what is the present situation of malnutrition especially in Karnataka and Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THAR A DEVI SIDDHARTHA): (a) According to the UN (FAO) sponsored study which was conducted in 6 villages in different climatic areas, the energy and protein requirement are met or are marginally low (with the exception of village in coastal areas).

However, according to the National Nutrition Monitoring Bureau (NNMB), Indian Council of Medical Research, surveys conducted in 8 States—.Andhra Pradesh, Kerala, Tamil Nadu, Karnataka, Maharashtra, Gujarat, Madhya Pradesh and Orissa revealed that the diets in the Indian rural households were marginally inadequate (3 to 7%) with respect to energy. Vitamin C and niacin, while they were adequate (more than 100% of recommended dietary allowance) in respect of protein, calcium, iron and thiamine.

- (b) To improve the nutritional status of the population, Governments implementing various national health and nutrition programmes such as :—
 - (i) Supplementary feeding programmes through Integrated Child Development Services Scheme, Special Programme, Mid-day Meal and Balwadi Nutrition Programme.
 - (ii) Programme for prevention of specific nutrient deficiencies such ns National Todine Deficiency Disorders Control Programme Prophylaxis Programme against Nutrition and Anaemia and Vitamin 'A' defficiency.
 - (iii) The government has been organising several poverty alleviation

- programmes like employment guarantee schemes, Nehru Rojgar Yojna, Integrated Rural Development Programme, Draught Prone Areas Programme etc.
- (iv) Subsidiesed food grains and edible oil are distributed through Public Distribution System.
- (c) Dietary intake in Karnataka and Andhra Pradesh followed the same trend as of all India pattern mentioned in (a) above.

Neem Intake to reduce liver disorder

- 2413. MISS SAROJ KHAPARDE: Will 1hs Minister of. HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that the intake of neem leaves can reduce the risk of liver disorder, as per the news item appeared in the "Times of India" dated 4th September, 1992 entitled "Neem Intake Reduce Liver Disorder"; and
- (b) if so, what steps Government propose to take to encourage further research in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) and (b) The results of studies undertaken on laboratory animals at the Indian Statistical Institute and Institute of Tropical Medicine, Calcutta indicate that intake of 'Neem' leaves can reduce the risk of liver disorder. The therapeutic Properties neem leaves will be discussed at the International Conference on 'Neem' scheduled to be held in Bangalore from 24—28th February, 1993.

परिवार नियोजन कार्यक्रम के लक्ष्यों की प्राप्ति

2414. श्री राम सिंह राठवा : क्या स्वास्थ्य और परिवार कल्याल भेन्नी यह बनाने की कृषा करेंगे कि :

(क) क्या मरकार परिवार नियोधन कार्यक्रम के लिए निर्धारित लक्ष्यों को प्राप्त कर पार्ड है; 53

(ग) इन लक्ष्यों की प्राप्ति के लिए सरकार ने क्या कार्यवाही की है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्रीमती द्वी० के० तारादेवी सिद्धार्थ): (क) विभिन्त परिवार कल्याण तरीकों के वर्ष 1991-92 के लक्ष्यों की उप-लब्धि का प्रतिशत इस प्रकार था—नसबल्यी 74.6 प्रतिशत, अर्थि० यू० डी० निवेशक 72.5 प्रतिशत, प्रचलित गर्भ निरोधकों के उपयोगकर्ती 86.6 प्रतिशत तथा मुखसेल्य गोली उपयोगकर्ती 125.5 प्रतिशत।

- (का) भारत में परिवार कल्याण कार्य-त्रम को देश की जनसांक्रिय परम्पराओं को भ्यान में रक्ष कर स्वेतिक्रक आधार पर बढ़ावा दिया जा एका है।
- (ग) परिवार नियोजन सेवाएं प्रदान करने के अलावा पाल दम्पतियों द्वारा छोटे परिवार का आदर्श अपनाए जाने के बारे में जागरूफता बढ़ाने के लिए सूचना, शिक्षा और संचार कार्यक्रम चलाए का रहे हैं।

Notice issued against the N.E.H.M.

2415. SHRI JAGANNATH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Delhi Court has indicated the Director, Health Services, Delhi Administration for his public Notice issued on 9th July; 1992 against the N.E.H.M. of India. New Delhi;
- (b) if so, what action has been taken by Government against the Officer for implicating falsely the N.E.H.M. of India, New Delhi; and
- (c) what are (he findings of the departmental enquiry, if any, against the Officer?

THJE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRIMATI D. K. THAR A DEVI S1DDHARTHA): (a) to (c) The Delhi Administration has informed that they have filed an appeal in the Delhi High Court against the order passed by the Additional District Judge, Delhi in this regaxj and the matter is subjudice

to Questions

E.H. System of Medicines

2416. SHRI JAGANNATH SINGH;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are aware of the Press reports regarding the unlawful activities of the A.I.R.D.O, of E.H. System of Medicinw, C-7/166, Yamuna Vihar, Delhi-53;
- (b) if so, what action has been take* by Govtmment to curb the activities of this Organisation;
- (c) whether this Organisittion is approved by Government; and
- (d) whether its accounts are also checked by Government from time to time?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI STDDHARTHA): (a) The Delhi Administration has reported that they recieved complaint regarding All India Research and Development Organisation of E.H. System of Medicines. Yamuna Vihar, Delhi.

- (b) The complaint was referred to the concerned authorities for investigation and a public notice was issued by Delhi Administration on 16-7-1992 to warn the public against joining the institution.
 - (c) and (d) No, Sir.

Preparation of Medicine* from Plsnta

- 2417. SHRI JAGANNATH SINGH; WiU the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether the essences of medicines are prepared from plants by using distilled water through Cohobation method;
- (b) if not, whether any licence is required from Government for the manufacturing of such medisinjw from medicinal plants;